

## Annexure – 7

Name of the corporate debtor: AKME Projects Limited ; Date of commencement of CIRP: 18-04-2018.; Date of Appointment of RP : 12.09.2019; List of creditors as on: 28.02.2023

## List of operational creditors (Government dues)

(Amount in ₹)

Sl.No.	Details of Claimant		Details of claim received	Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	Asst. Commissioner of commercial Taxes audit 5-6 , banglore	Centre Government	15,078,407	15,078,407	Vat Dues	-	-	NO	-	-	-	-	-	
2	Asst. Commissioner of commercial Taxes audit 5-6 , banglore	Centre Government	5,751,925	5,751,925	Vat Dues-2013-14	-	-	NO	-	-	-	-	-	
3	Asst. Commissioner of Income Tax Central Circle - 15, Delhi	Centre Government	318,063,719		Income tax and Interest Dues	-	-	NO	-	-	318,063,719	-	-	Assessment order/Demand notice required to substantiate the claim amount not provided by the department
4	Employee Provident Fund organisation (For interest and Damages)	Centre Government	383,727		PF Dues (Interest and Damages)	-	-	NO	-	-		383,727		The claim is under the process of verification
5	Employee Provident Fund organisation (For principal dues )	Centre Government	2,247,670	745,511	PF Dues ( Principal Dues)	-	-	NO	-	-		1,502,159		The application (I.A. No. 443 of 2023) was heard on 23.01.2023 by the Hon'ble NCLT New Delhi -II and accordingly stands allowed to the extent whereby, the impugned order dated 30.03.2022 passed by the EPFO is quashed to the extent it covers the period from 18 April 2018 to November 2020. As far as the period from January 2017 to 18 April 2018 is concerned, the order would remain in force. Therefore, the dues assessed in the impugned order dated 30.03.2022 for the period January 2017 to 18 April 2018 amounting to Rs 7,45,510.7 stands verified and hence admitted.
6	Vir Bala ( Office of Income Tax Officer - TDS)	Centre Government	3,890,386	3,890,386	TDS Dues	-	-	NO	-	-				
7	Income Tax department Delhi	Centre Government	427,861,835	2,695,001	Income tax and Interest Dues	-	-	NO	-	-		425,166,834		An application has been filed before Hon'ble NCLT, New Delhi Bench against the Income Tax Department to Quash order dated 30.12.2018, 10.03.2022, and 20.03.2022 passed by the dept n being clearly in teeth of moratorium declared by the Hon'ble Adjudicating Authority under Section 14 of the Code;
	<b>Total</b>		<b>773,277,669</b>	<b>28,161,230</b>							<b>318,063,719</b>	<b>427,052,720</b>		